

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3492

ANSWERED ON:17.04.2000

MANUFACTURE OF SPURIOUS LPG CYLINDERS AND REGULATORS

CHANDRA NATH SINGH;MANIBHAI RAMJIBHAI CHAUDHARY

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any raids have been conducted on units/factories engaged in the manufacture of spurious LPG cylinders and gas regulators in Delhi so far ;
- (b) if so, the details thereof and the action taken against such factories ; (
- (c) the number of cases of violation of the terms and conditions of the licences granted to the private companies/persons for manufacture of LPG cylinders noticed by the Government during the last three years and till date ; and
- (d) the details of action taken by the Government in this regard ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (d) : Oil Marketing Companies are procuring LPG cylinders from the manufacturers, approved by Ministry of Petroleum and Natural Gas and holding statutory approval from Chief Controller of Explosives(CCOE) and Bureau of Indian Standard (BIS).

Oil Industry technical team makes surprise visit to enlisted suppliers to check the manufacturing activity / quality as per Indian Standard specification and in case of technical deficiencies are observed during the visit, the placement of orders on such units is suspended by industry. During the last three years, there have been no reported violations by any manufacturers from whom the Oil Industry has been procuring LPG cylinder.